

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2059
TO BE ANSWERED ON DECEMBER 11, 2025
DETERMINATION OF METRO RAIL FARES

NO. 2059. SHRI P C MOHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the process and authority responsible for deciding metro rail fares in various cities including the criteria or parameters considered;**
- (b) whether the Metro Rail Fare Fixation Committee periodically reviews and recommends fare changes and if so, the details thereof along with the time intervals for conducting such reviews;**
- (c) the manner in which revenues and profits from metro operations, advertisements and commercial spaces are shared between the Union Government, State Governments and Metro Corporations; and**
- (d) the details of fare revision and revenue-sharing models adopted by Bengaluru Metro Rail Corporation Limited (BMRCL); and**
- (e) whether any changes are under consideration to improve financial sustainability and affordability for commuters and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) & (b): The Fare Fixation is governed by extent provisions of the Metro Railways (Operation & Maintenance) Act, 2002. Fare Fixation Committee, comprising of a chairman and two other members, is formed by Central Government on receiving a request from concerned State Government.

(c) & (d): The revenue from metro operations, advertisements and commercial spaces are utilized for meeting operational expenses and loan repayments. Based on profit and loss account of the company, profit is to be shared equally with Central and State Government only when there is Profit After Tax (PAT) after deducting all permissible capital, operational costs and admissible depreciation from the gross accruals from fare and non-fare box revenue. The details of revised fare are enclosed as Annexure.

(e): The aspect of affordability by commuters is kept in view by Fare Fixation Committee while making recommendations.

ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF THE LOK SABHA QUESTION NO. 2059 FOR ANSWER ON 11.12.2025 REGARDING DETERMINATION OF METRO RAIL FARES ASKED BY SHRI P C MOHAN Revised fare based on the recommendations of 1st FFC and implemented by BMRCL from 09/02/2025:

Fare Zone	Distance Slab (KMs)	BMRCL Fare
F1	0-2	10
F2	2-4	20
F3	4-6	30
F4	6-8	40
F5	8-10	50
F6	10-15	60
F7	15-20	70
F8	20-25	80
F9	25-30	90
F10	>30	90

Note: Following discounts are applicable.

- 1. 5% discount on smart cards.**
- 2. An additional 5% discount for smart card users during off-peak hours on all days, except Sundays and National holidays.**
- 3. 10% discount for smart card users on Sundays and National holidays.**